

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Order

No. 100

Dated 30-09-2017

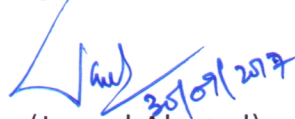
Following modification is made in the sitting Roster of the Hon'ble Judges of the High Court of Jammu & Kashmir, issued for the week commencing 3rd of October, 2017:

Hon'ble Mr Justice Bawa Singh Walia shall now hold the Single Bench No. 6 (full week) at Srinagar Wing of the High Court instead of holding the Court at Jammu Wing of the High Court and is assigned the following subject matters:-

- 1) All SWP, OWP and Civil matters for Admission, Orders and Hearing.
- 2) Contempt matters arising out of assigned matters.
- 3) Habeas Corpus Petitions.
- 4) Specially ordered matters.
- 5) Part Heard and tied matters.

Consequently, Hon'ble Mr Justice Sanjeev Kumar shall now hold Single Bench No. 7 instead of Single Bench No. 6 at Srinagar Wing of High Court.

By Oder,


(Jawad Ahmed)

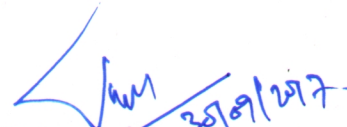
Principal Secretary to
Hon'ble the Chief Justice

No. 226-42/CJ-Res/2017

Dated 30-09-2017

Copy to the:-

1. Registrar General, High Court of Jammu and Kashmir at Srinagar.
2. Registrar Vigilance, High Court of Jammu and Kashmir.
- 3-4. Registrar Judicial, High Court of Jammu & Kashmir Jammu/Srinagar
- 5-6. Joint Registrar(Judicial), High Court of Jammu & Kashmir, Jammu/Srinagar
- 7-17. Secretary to Hon'ble Mr. Justice _____
.....for information of their Lordships.


Principal Secretary to

Hon'ble the Chief Justice